

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF INFRA ALLIANCE PRIVATE LIMITED

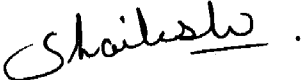
1.	NAME OF CORPORATE PERSON	Infra Alliance Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	12 th May, 2016
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, NCT of Delhi & Haryana
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74999DL2016PTC299529
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	M-58 MARKET GREATER KAILASH-II NEW DELHI - 110048
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	18.09.2019
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: Shailesh Dayal Address: Flat No. 318, Pocket K, Sarita Vihar, South, National Capital Territory Of Delhi, 110076 Email: shaileshdayal@gmail.com Phone No.: 9811255855 Registration No.: IBBI/IPA-002/IP-N00834/2019-20/12630
8.	LAST DATE FOR SUBMISSION OF CLAIMS	17.10.2019

Notice is hereby given that Infra Alliance Private Limited has commenced voluntary liquidation on 18.09.2019

The stakeholders of Infra Alliance Private Limited are hereby called upon to submit a proof of their claims, on or before 17.10.2019 to the liquidator at Address: 2/6A, LGF, Jungpura A, New Delhi – 110014 or through Email: shaileshdayal@gmail.com

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Shailesh Dayal
2/6A, LGF, Jungpura A, New Delhi - 110014
Email: shaileshdayal@gmail.com
Phone No.: 9811255855
Registration No.: IBBI/IPA-002/IP-N00834/2019-20/12630

21.09.2019 at New Delhi

